

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

IT No. 47/2016  
C.P NO. 164(ND)/2013  
CA NO.

PRESENT:

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2017

NAME OF THE COMPANY Pankaj Khandelia and Ors.  
V/S  
Khandelia Oil general Mills.

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	NAHUSH JAINI	ADV.	Petitioners	
(2)	ROHIT SHARMA	ADV.	Respondents	

ORDER

As in C.P.163(ND) 2013.

SD/-

(R.VARDHARAJAN)  
MEMBER(JUDICIAL)